

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA NO.346/2024, IA NO.347/2024 & IA NO.348/2024
IN CP (IB) No.110/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREE BHAWANI PAPER MILLS LTD.
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhinay Bhattacharya, Adv. : *For the Applicant in all IAs*

Ms. Nibruti Samal, Adv. : *For the Liquidator*

ORDER

IA NO.346/2024, IA NO.347/2024 & IA NO.348/2024

Ld. Counsel representing the Applicant is present physically.

- 1.** Let notice of the present applications be issued to the Liquidator.
- 2.** Ld. Counsel, Ms. Nibruti Samal appears through VC, who accepts notice on behalf of the Liquidator, and therefore waives service. She also seeks and is granted two weeks time to file the response to the said applications by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 9th August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*